

CENTRAL ELECTRICITY REGULATORY COMMISSION

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No. RA-14026(11)/3/2020-CERC

Date: 30.04.2020

PUBLIC NOTICE

Subject: Extension of date for seeking comments/suggestions on Determination of Forbearance and Floor Price for the REC Framework.

The comments/suggestions on Petition No. 5/SM/2020, in the matter of determination of Forbearance and Floor Price for the REC Framework from the stakeholders were invited vide suo-motu Order dated 31st March, 2020. The last date for receipt of comments was 20th April, 2020. The last date was extended till 30th April, 2020 vide Public Notice dated 14th April, 2020.

2. However, the Commission has received requests from various stakeholders to extend timeline for furnishing further comments / suggestions due to the prevailing circumstances of lockdown due to Covid 19.

3. Considering these requests, the last date of submission of comments/suggestions is now extended again till 8th May, 2020.

Sd/
Sanoj Kumar Jha
Secretary